

appointed Special Public Prosecutors. The State Governments have also been advised to provide exclusive Courts wherever needed to ensure conduct of day to day trial of offences.

#### **Non Deposit of Provident Fund by F.C.I.**

5340. SHRI L.V. SINGH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware that contract labours of Food Corporation of India at Tilrath, Be-gusarai are paying their contribution to Provident Fund under Employees Provident Fund Act, 1952 but the Food Corporation of India has not been depositing the same with Regional Provident Fund Commissioner; and

(b) if so, the action taken thereon?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) and (b). The amount of Provident Fund, contributed under the Employees Provident Fund Act, 1952 by the contract labour of Food Corporation of India at Tilrath Begusarai is now being deposited by Food Corporation of India regularly with Regional Provident Fund Commissioner after allotment of code number. There was some time taken for allotment of code number of Food Corporation by the Regional Provident Fund Commissioner.

#### **Representation From Government Leprosy Hospital Cooperative Society Limited, Chevayar**

5341. SHRI K. MURALEEDHARAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Union Government have received any representation from Govern-

ment Leprosy Hospital Cooperative Society Limited, Chevayar, Kerala;

(b) if so, the details thereof; and

(c) the action taken thereon by Union Government?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) No representation from Government Leprosy Hospital, Chevayar, Kerala has been received in this Ministry.

(b) and (c). Does not arise.

[Translation]

#### **Imported Machines for Digging Deep Tubewells**

5342. SHRI PURUSHOTTAM KAUSHIK: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether in view of the acute scarcity of drinking water in certain States, union Government propose to acquire powerful boring machines from foreign institutions for digging deep tubewells;

(b) whether Madhya Pradesh is facing acute problem of drinking water; and

(c) if so, the number of boring machines and the amount being allocated to Madhya Pradesh to meet the requirements?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) The possibility of acquiring high capacity drilling rigs under bilateral assistance programmes is being explored.

(b) The Government of Madhya Pradesh has reported shortage of drinking water in some parts of the State.

(c) During 1990-91, an allocation of Rs. 25.47 crores has been made to the State Government under the Accelerated Rural Water Supply Programme in addition to the State Sector provision of Rs. 34 crores under the Minimum Needs Programme, to meet the requirements.

[English]

**National Institute of Mental Health and Neuro Sciences**

5343. SHRI H.C. SRIKANTIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of the places where the National Institute of Mental Health and Neuro Sciences functioning in Karnataka State;

(b) whether there is any Institute at Hassan in Karnataka to treat mental and nervous diseases;

(c) if not, whether Government propose to set up a branch of NIMHANS at Hassan; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) and (b). The National Institute of Mental Health and Neuro Sciences, Bangalore is functioning at Bangalore. There

is no other Institute in Karnataka except one Mental Hospital at Dharwad and Psychiatry Units at Medical Colleges where care is given for mentally ill patients.

(c) No.

(d) Does not arise.

**Leprosy Control Programme**

5344. SHRI MANIKRAO HODLYA GAVIT:  
SHRI S. KRISHNA KUMAR:  
SHRI R.N. RAKESH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is an increase in leprosy patients in the country;

(b) if so, the reasons therefor and the number of leprosy patients in the country, State-wise;

(c) the steps taken to check the increase in leprosy cases; and

(d) the funds allotted for the purpose during the year 1990-91 State-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) No, Sir.

(b) and (c). Does not arise.

(d) Allocation of funds under NLEP for 1990-91 is given in attached statement.